

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 203
CP-48/ND/2014
IA-346/2023

IN THE MATTER OF:

Arun Mehta & Ors.

... **Applicant/Petitioner**

Versus

Satram Gehrimal Jewellers Pvt. Ltd.

... **Respondent**

Under Section: 241 (1) & 242 (4)

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the Intervener :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-346/2023: It is already 05 pm. Let the matter be listed on 19.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)